

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, J&K

**Notification**  
**Jammu, the 22<sup>nd</sup> of March, 2024**

**S.O. 198** . - In exercise of the powers conferred by sub-section (1) of Section 3 of the Private Security Agencies (Regulation) Act, 2005 and in supersession of notification S.O 150 dated 4<sup>th</sup> April, 2022, the Government hereby designate Sh. Ram Savak, JKAS, Special Secretary to the Government, Home Department, as the Controlling Authority for the purpose of said Act and Rules made thereunder.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

**(Chandraker Bharti) IAS,**  
Principal Secretary to Government.

No.HOME-PSAR/6/2021 (CC 17872)

Dated: 22.03.2024

**Copy to the:**

1. Director General of Police, J&K.
2. Principal Secretary to the Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W 7 S.C).
5. Director, Information, J&K.
6. Sh. Asgar Hussain, JKAS, Special Secretary to the Government, Home Department.
7. Sh. Ram Savak, JKAS, Special Secretary to the Government, Home Department.
8. Director, Archives, Archaeology & Museums, J&K.
9. General Manager, Government Press, Jammu.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Principal Secretary to the Government, Home Department.
12. I/c Website, Home Department.
13. Notification/Stock File.

**Copy also to:**

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.

  
22/03/2024  
**(Monish Kumar) JKAS,**  
Under Secretary to Government.